

FORM B PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

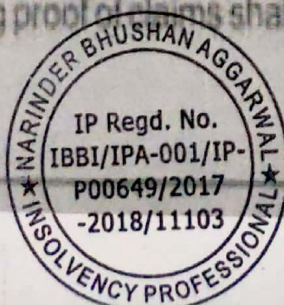
FOR THE ATTENTION OF THE STAKEHOLDERS OF LITTLE BEE INTERNATIONAL PRIVATE LIMITED

Sr. No.	PARTICULARS	DETAILS
1.	Name of the corporate debtor	LITTLE BEE INTERNATIONAL PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	11th April, 2005
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Punjab, H.P and Chandigarh
4.	Corporate Identity No.	U01220PB2005PTC028225
5.	Address of the registered office and principal office (if any) of corporate debtor	VPO MATHIPUR, DORAHA, DISTT. LUDHIANA PUNJAB
6.	Date of closure of Insolvency Resolution Process	27th November, 2019 (180 days from CIRP commencement date)
7.	Liquidation commencement date of corporate debtor	26th February, 2020.
8.	Name and registration number of the insolvency professional acting as liquidator	Narinder Bhushan Aggarwal IBBI/IPA-001/IP-P00649/2017-2018/11103.
9.	Address and e-mail of the liquidator, as registered with the Board	279-A, Rishi Nagar, Backside Kali Mata Mandir, Civil Lines, Ludhiana-141001. Email: nbaggarwal@rediffmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	279-A, Rishi Nagar, Backside Kali Mata Mandir, Civil Lines, Ludhiana-141001 Email: cirplittlebee@gmail.com
11.	Last date for submission of claims	27th March, 2020.

Notice is hereby given that the National Company Law Tribunal, Chandigarh Bench has ordered the commencement of liquidation of the Little Bee International Private Ltd. on 26th February, 2020. The stakeholders of Little Bee International Private Ltd. are hereby called upon to submit their claims with proof, on or before 27th March, 2020, to the liquidator at the address mentioned against item No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date : 28th February, 2020
Place : Ludhiana



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Sd/-
Narinder Bhushan Aggarwal
Liquidator